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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ O.M.P. (COMM) 474/2022 & CAV 382/2022 & I.A. 19467/2022 &
I.A. 19468/2022 & I.A. 19469/2022 & I.A. 3679/2023
MUNICIPAL CORPORATION OF DELHI Petitioner
Through: Appearance not given

versus

DRA BRAHAMPUTRA CONSORTIUM LTD. (JV) Respondent
Through: Mr. Jayant Mehta, Sr. Advocate with
Ms. Aastha Mehta, Ms. Aayushi
Kumar and Ms. Perna Mohpatra,
Advocates

CORAM:
HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

% **ORDER**
24.02.2023

Learned counsel appearing on behalf of the petitioner prays for two weeks' time to file rejoinder. Let the same be filed within two weeks as prayed.

List on 20th April, 2023.

CHANDRA DHARI SINGH, J

FEBRUARY 24, 2023
SV/AS

Click here to check corrigendum, if any